

**Standing Committee on Energy**

sions) Showing the reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No.LT-5642/94]

tee on Energy on the Subject, 'Nuclear Plant Safety and Spent Fuel Management'.

12.57 hrs.

**MATTERS UNDER RULE 377**

**(I) Need to allocate more funds for Telecommunications Development in Kerala**

[English]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Kerala being thickly populated region, the investment in rural areas is three times higher than the other states, About 14,000 telephones, 54 kms. Old and fault prone underground cables, 1345 kms. Workout and drop wires, 372 kms. fault prone O/H lines, switching equipment's and cables need replacement. About three million applicants are waitlisted for telephone connections throughout the country and in Kerala itself about 3,32,827 applicants are waitlisted.

In view of the highest utilisation connections in Kerala State about Rs.600 crore allocation is an immediate requirement. I urge upon the Central Government to allocate the funds for Kerala Telecommunications keeping in view of the above demands.

**(ii) Need to Extend Monopoly Cotton Procurement Scheme to Maharashtra for a further Period of Ten Years.**

SHRI ASHOK ANANTRAO DESHMUKH (Parbhani): Sir, the Monopoly cotton Procurement Scheme is in operation in the state of Maharashtra for the last 22 years under the provisions of Maharashtra Raw Cotton (Procurement, Processing and Marketing) Act, 1971. From time to time the

12.56 hrs.

**COMMITTEE ON PUBLIC  
UNDERTAKINGS**

**Twenty-Ninth and Thirtieth Reports.**

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to present the following Reports (Hindi and English Versions) Of the Committee on Public Undertakings:

- (1) Twenty-Ninth Report on Action Taken by Government on the recommendations contained in their Ninth Report (Tenth Lok Sabha) on Litigations pending for settlement in Public Undertakings.
- (2) Thirtieth Report on Action Taken by Government on the recommendations contained in their Twenty-third Report (Tenth Lok Sabha) on State Trading Corporation of India Limited-Import of Newsprint.

12.56 1/2 hrs.

**STANDING COMMITTEE ON ENERGY**

**Fourth Report**

[English]

SHRI JASWANT SINGH (Chittoargarh): I beg to present the Fourth Report (Hindi and English Versions) of the standing Commit-